

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:385
ANSWERED ON:02.08.2011
REMUNERATION TO SPORTSPERSONS
Hussain Shri Syed Shahnawaz

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Indian Hockey players boycotted the national training camp held in Pune for payment/remuneration connected with champions challenge tournament in Argentina;
- (b) if so, the steps taken/being taken by the Government to ensure that timely and sufficient remuneration/payment is made by the Government to them;
- (c) whether the Government proposes to formulate a policy to give equal remuneration/other facilities to national and international sportspersons of all the sporting disciplines in view of the performance of Indian Sports in the Commonwealth Games 2010;
- (d) if so, the details thereof;
- (e) whether the Government also proposes to allocate certain amount of money earned through sports like cricket for other sports;
- (f) if so, the details thereof;
- (g) whether the Government also proposes to reserve a minimum quota of five percent for sportspersons in government/semi-Government and Public Sector Undertakings; and
- (h) if so, the details thereof, and if not, the reasons therefor alongwith the other corrective measures taken in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAYMAKEN)

- (a) to (d): Players contract is a contractual agreement between the federation, sponsor and the players and the government is not involved with it. As far as the national team is concerned, no remuneration is given by the Government to the players to represent the country.
- (e) & (f): The National Sports Federations are autonomous bodies and the government does not receive any part of their earnings from sporting events. However, Board for Control for Cricket in India has contributed Rs. 50 crores to the National Sports Development Fund.
- (g) & (h): There is already a provision for reserving 5% of direct recruit vacancies in Group 'C' and erstwhile 'D' posts in Central Government offices for appointment of meritorious sportspersons.